

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4220**

TO BE ANSWERED ON THE 1ST APRIL, 2026/ CHAITRA 11, 1948 (SAKA)

SECURITY OF WOMEN AND VULNERABLE SECTIONS IN DELHI

4220 # DR. SANDEEP KUMAR PATHAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of registered cases of crimes against women, children and the elderly in Delhi during the last three years, year-wise;

(b) the number of posts currently vacant in the Delhi Police against their total sanctioned strength, category-wise;

(c) whether adequate staff, women help desks, cyber cell and modern resources are available in all police stations; and

(d) the time-bound action plan of Government to strengthen law and order in the capital, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As reported by Delhi Police, the number of registered cases of crimes against women, children and the elderly during the last three years, are as under :-

Year	Crime against women	Crime against children	Crime against elderly person
2023	13,208	7,769	1,361
2024	13,195	7,636	1,267
2025	12,458	7,413	1,227

(b): As on 12.03.2026, the number of vacant posts against the total sanctioned strength, category-wise, in Delhi Police are as under:-

Category	Sanctioned Strength	Vacant Posts
Constable to Inspector level	96,817	13,958
A.C.P. level	346	152
Additional D.C.P. and above level	168	30
Total	97,331	14,140

(c): Adequate staff, women help desks and modern resources are available in all police stations of Delhi. Further, Cyber Police Stations are functional in all 15 Police Districts of Delhi.

(d): Delhi Police has taken several concrete measures to strengthen law and order in the capital, which inter-alia include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime; identification, surveillance and arrest of active criminals; integrated patrolling by local police, PCR staff and Traffic police; and community policing programmes.
